

Total Secured and Un Secured Financial Creditors who have voting rights

S.No	Name of the Creditors	Details of claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share					
1	Financial Creditors Total of - 03		933.96	583.14	Form C	0		44.11	0	0		350.82	Please see the separate attachment of this category. Annexure -01
2	Financial Creditor in a Class Home Buyers Total of - 29		719.30	719.30	Form CA	0		54.41	0	0			Please see the separate attachment of this category. Annexure-2
3	Unsecured Financial Creditors Total of - 02		19.67	19.67	Form C	0		1.49	0	0			Please see the separate attachment of this category. Annexure-4
	Total Claims Tally		1,672.93	1,322.11				100.00				350.82	



ANNEXURE-1

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List Creditors As on 09.07.2025

List of Secured Financial Creditors [SFC]

(Amount in INR Lakhs)

S.No	Name of the Creditors	Details of claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification and subject to acceptance with proof of documentary evidences.	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim - Form C	Amount covered by guarantee	Whether Related Party	% of Voting Share					
1	Ravindra Reddy and Bhaskar Reddy	23.06.25	273.00	273.00	Financial Assiatance	0	No	20.65%		0	0		Security given as Home Units CD's Project Flats & MOU signed by the CD.
2	Flagship Financials Limited	24.06.25	528.41	177.59	Financial Assiatance	0	No	13.43%		0	0	350.82	Security given as Home Units CD's Project Flats & MOU signed by the CD.
3	Vijaya Prasad Reddy and Krupi	24.06.25	132.55	132.55	Financial Assiatance	0	No	10.03%		0	0	0	Security given as Home Units CD's Project Flats & MOU signed by the CD.
	Total Claims Tally		933.96	583.14				44.11%				350.82	

**For Venkat Estates Private Limited
The Company Under CIRP**

CS Raghunathan Krishnasamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025